## IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH ON THE DAY OF Wednesday THE 14th Day Of May 2025 COURT HALL NO. 12, SITTING AT PRINCIPAL BENCH, BENGALURU

at 10:30AM **BEFORE** 

THE HON'BLE JUSTICE B.M.SHYAM PRASAD

THE HON'BLE JUSTICE C M JOSHI

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

## " MATTER PERTAINS TO DHARWAD BENCH "

PRONOUNCEMENT OF JUDGMENT

1 RFA 100189/2018 (MON, ) PET: THE CHIEF ENGINEER AND OTHERS

A S PATIL

(VK+NOC)

RES: M/S. RATHOD and

NAIK CO.,

**MRUTYUNJAY TATA** 

**BANGI** 

---END---